

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES
LOK SABHA

UNSTARRED QUESTION NO.3731
TO BE ANSWERED ON 16TH JULY, 2019

Modern Fishermen Housing Scheme

3731. SHRI DEEPAK BAIJ:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the amount of funds being allocated by the Centre for the construction of dwelling units for fishermen under the modern Fishermen Housing Scheme;
- (b) the number of houses constructed under the abovesaid scheme during the last five years, State-wise;
- (c) the amount of funds being provided by the Centre and the States respectively under the aforesaid scheme for housing;
- (d) whether the Ministry has carried out any survey to find out the number of fishermen without permanent houses, if so, the details thereof; and
- (e) the date by which the said houses are likely to be made available to all the homeless people of fishermen community in Chhattisgarh?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PRATAP CHANDRA SARANGI)

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a Centrally Sponsored Scheme 'Blue Revolution: Integrated Development and Management of Fisheries' which has a component "National Scheme of Welfare of Fishermen" with a sub-component namely, Housing for fishers. This sub-component (Housing for fishers) is being implemented in alignment with Pradhan Mantri Awas Yojana (PMAY-G) guidelines, wherein, financial assistance @ Rs. 1.20 lakh is provided to fishermen for General States and @ Rs. 1.30 lakh is provided to fishermen in Himalayan and North Eastern States. The financial assistance provided in the aforesaid component is shared in the ratio of 60:40 for General States and 90:10 for Himalayan and North Eastern States while 100% for Union Territories. During the last five years, funds of Rs. 104.69 crores have been released to various States/ Union Territories for construction of 18,920 Nos. of fishermen houses. The details of State-wise number of fishermen houses constructed and funds released by this Department to various States/ Union Territories under the said scheme during the last five years is annexed.

(d) to (e). Fisheries is a State subject and Government of India provides support to State Governments/ Union Territories, including Chhattisgarh based on proposals received and availability of budgetary allocation. Further, State Government of Chhattisgarh has informed that the houses are likely to be made available to all the homeless people of fishermen community in Chhattisgarh, in the next five years.

Statement referred to in reply to part (c) & (d) of the Lok Sabha Unstarred Question No.†3731 due for answer on 16th July, 2019 put in by Shri Deepak Baij, Hon'ble M.P. (LS) regarding Modern Fishermen Housing Scheme.

State-wise details of fishermen benefited and financial releases made under the sub-component of Housing for Fishermen under the Blue Revolution Scheme during last 5 years (2014-15 to 2018-19)

S. No	Name of the State/UT	Amount Released (in Rs. Lakh)											
		2014-15		2015-16		2016-17		2017-18		2018-19		Total in 5 Years	
		Number of House Sanctioned	Amount Released	Number of House Sanctioned	Amount Released	Number of House Sanctioned	Amount Released	Number of House Sanctioned	Amount Released	Number of House Sanctioned	Amount Released	Number of House Sanctioned	Amount Released
1	Andhra Pradesh	-	-	1300	487.50	-	-	-	-	1340	964.80	2640	1,452.30
2	Arunachal Pradesh	-	-	92	52.00	-	-	48	50.544	-	-	140	102.54
3	Assam	-	-	-	-	75	81.20	50	52.65	200	241.02	325	374.87
4	Bihar	610	152.65	-	-	-	-	-	-	1000	360.00	1610	512.65
5	Chhattisgarh	175	65.58	400	150.00	-	-	-	-	200	63.36	775	278.94
6	Gujarat	3	1.125	100	36.37	100	60.00	-	-	-	-	203	97.50
7	Himachal Pradesh	-	-	133	49.88	-	-	-	-	-	-	133	49.88
8	Jammu & Kashmir	-	-	133	49.88	-	-	200	210.6	234	234.00	567	494.48
9	Jharkhand	484	181.79	1000	375.00	417	250.2	-	-	1000	720.00	2901	1,526.99
10	Kerala	1300	325.00	-	-	167	100.20	-	-	132	95.04	1599	520.24
11	Maharashtra	-	-	-	-	65	39.00	-	-	-	-	65	39.00
12	Madhya Pradesh	250	94.00	195	72.75	167	100.00	-	-	-	-	612	266.75
13	Manipur	122	70.15	-	-	-	-	34	31.82	-	-	156	101.97
14	Mizoram	250	101.72	200	121.00	200	120.50	43	45.28	50	58.50	743	447.00
15	Nagaland	270	160.00	270	161.00	-	-	-	-	-	-	540	321.00
16	Rajasthan	55	8.98	-	-	20	24.00	-	-	-	-	75	32.98
17	Telangana	786	275.00	-	-	-	-	-	-	-	-	786	275.00
18	Tripura	115	43.13	250	139.54	-	-	140	117.6	1434	1721.76	1939	2,022.03
19	Uttar Pradesh	324	120.00	327	122.63	666	399.60	313		600	431.90	2230	1,074.13
20	Uttarakhand	50	19.35	-	-	-	-	-	-	-	-	50	19.35
21	West Bengal	-	-	309	115.69	-	-	122	79.056	300	185.40	731	380.15
22	A & N Islands	-	5.00	100	74.00	-	-	-	-	-	-	100	79.00
	Total	4794	1,623.47	4809	2,007.24	1877	1,174.70	950	587.55	6490	5,075.78	18920	10,468.74
